## LOK HOUSING AND CONSTRUCTIONS LIMITED LIST OF FINANCIAL CREDITORS (ANNEXURE II-A)

<u>(All Amounts are in Rs.)</u>

SR. NO.	NAME OF THE CREDITORS	TOTAL AMOUNT CLAIMED	AMOUNT OF CLAIM PRINCIPAL AMT. ESTIMATED	INTEREST TILL CIRP COMMENCEMENT	OTHER CLAIMS/ DAMAGES ETC.	TOTAL CLAIM INCLUDING INTEREST	AMOUNT OF CLAIM UNDER PROCESS	SECURITY INTEREST (SI), IF ANY
1	State Bank of India	3,55,30,13,355.00	2,11,05,99,944.00	1,44,14,58,108.00	9,55,303.00	3,55,30,13,355.00		Refer Note 3
2	Accel Realtors Private Limited	10,46,50,958.90	9,50,00,000.00	91,20,000.00	-	10,41,20,000.00	5,30,958.90	Refer Note 4
	Total	3,65,76,64,314	2,20,55,99,944	1,45,05,78,108	9,55,303	3,65,71,33,355	5,30,959	

## **Notes:**

- 1. The above List of claims are subject to further substantiation and verification and approval by Adjudicating Authority and may differ from the Final List of claims.
- 2. Claims verified and admitted based on:
  - a) Latest audited Financial Statements for the year ended 31st March, 2015 made available to IRP by past auditor of the said year.
  - b) Various Bank statements collected by IRP from 1st April, 2015 till CIRP date.
- 3. Security Interest as claimed by SBI:
  - a) Primary Security
    - (i) 1st hypothecation charge on the company's entire stock of RM, SIP, Book Debts and Other Current Assets, both present and future, on pari-passu basis with
  - b) Collateral Security
    - (i) 1st charge on land admeasuring 5,53,700 sq mt at village Mandale, Trombay and Village Turbhe.
    - (ii) 1st charge on land admeasuring 2,12,000 sq mt at village Mandale, Trombay.
- 4. Security Interest as claimed by Accel Realtors Pvt. Ltd.

Nine Flats in Lok Yamuna A5 Bldg to be constructed in future.